

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Wednesday the 17<sup>th</sup> day of May 2023 at 10.30 a.m**  
**VACATION COURT (VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 45/2023 For Stay IA No. 454/2023 For Exemption IA No. 455 & 456/2023	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors.	Mr. K Gowtham Kumar	
2	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran For Caveator
3	Comp App (AT) (CH) (Ins) No. 137/2023 For Stay IA No. 460/2023	Mr. Shyam Rathod Vs Mr. Gopalsamy Ganesh Babu (RP, Milan Textile Enterprises Private Limited)	Ms. Deepika Murali	
4	Comp App (AT) (CH) (Ins) No. 138/2023 For Stay IA No. 461/2023 For Exemption IA No. 462/2023 For Urgent Hearing IA No. 463/2023	Edelweiss Asset Reconstruction Company Limited Vs Dr. Govindarajula Venkata Narasimha Rao	Mr. Rohan K George	Mr. Shabbeer Ahmed For Caveator
5	Comp App (AT) (CH) (Ins) No. 139/2023 To dispense with IA No. 464/2023 For Stay IA No. 465/2023 Leave to file IA No. 466/2023	R.Sarabeshwar & Anr. Vs Krishnasamy Vasudevan & 2 Ors.	Ms. Jayasudha	
6	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr.  <b>WITH</b>	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R2

7	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah For Caveator M/s. S & A Law Offices- R3
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors	Ms. Deepika Murali	Mr. Vinod Kumar- R1 Mr. Edward James- R2 Mr. Adithya Reddy- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500